

F. No. J-11/3/2024-Judicial (2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 14th November, 2024

ORDER

The President is pleased to accept the resignation of Shri Sarthak Raizada, Group 'C' Panel Counsel for Supreme Court of India, with effect from 29.10.2024.

2. Consequently, the name of Shri Sarthak Raizada, Advocate, appearing at serial number '418' in the list of Group 'C' Panel counsel in this Department's Order No. J-11016/3/2022 Judicial dated 02.05.2022, stands omitted.
3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. PPS to Ld. Attorney General of India/PS to Ld. Solicitor General of India.
4. The Registrar, Supreme Court of India, New Delhi.
5. The In-charge, Central Agency Section, Supreme Court Compound, new Delhi
6. The Pay & Accounts office, Department of Legal Affairs, New Delhi.
7. Sh. Sarthak Raizada, Advocate
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office copies.



(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in